



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 14/16	TP 85/16	For Hearing	397/ 398	S. Bharamanna Vs. Jambunath mobile Phones (P) Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajesh Badami, PCS Ph: 8453030030	petitioner	
2)	SHIVAKUMAR B.G. 9900545090	Respondent	

ORDER

PCS for petitioner is present. Counsel for Respondent is also present. For hearing on the main petition list it on 8/12/2017.


Member (T)


Member (J)